

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 168/2001

M.A. 169/2001

(O.A. 801/96)

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

CHITTARANJAN BASKEY

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : Mr. T.D. Roy, counsel.

For the respondents : Mr. P.K. Arora, counsel.

Heard on 23.03.2001

Order on 23.03.2001.

O R D E R

Heard Id. counsels for both sides over the Misc. application for restoration of the O.A. The Id. counsel Mr. Roy for the applicant submits that he could not attend court on 10.1.2001 due to his illness for which the O.A. 801/96 was dismissed for default on that day. He prays for restoration of the same. Therefore, the M.A. is allowed and the order of dismissal dated 10.1.2001 passed in O.A. 801/96 be recalled and the original O.A. be restored to its original file and No. Let the O.A. be listed for final hearing on 18.7.2001. M.A. No. 169/2001 for condonation of delay for filing the application for restoration is also allowed & disposed of.

23.3.2001  
Member (A)

23.3.2001  
Vice-Chairman.